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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Vijaya prashanth. S

Counsel for R₁, R₂, R₃
and R₅



② Pavitra Venkateswaran
(FOR)
Raj Thobalch

Counsel For the
Petitioner



③ J.N. Preethi
For King &
Paunderidge

Counsel for
R₄ & R₇
Respondents



ORDER

Ms Pavitra Venkateswaran, counsel for petitioner present. Shri S Vijaya Prashanth, counsel for R₁ to R₃, R₅ and Ms J N Preethi, counsel for R₄ to R₇ present. Both the counsels prayed time for reporting the final outcome of the settlement. Time extended at their request as a final opportunity for reporting the final outcome of the settlement talks. Put up on 28.04.2017 at 10.30 A.M.


(Ch.Md.Sharief Tariq)
Member (Judicial)


(K.Anantha Padmanabha Swamy)
Member (Judicial)